

ITEM NO.49+50

COURT NO.2

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 000456/2017

BALARAM VISHNU SUBRAMANI

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

WITB

Writ Petition No.469 of 2017

Date : 07-07-2017 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPAK MISRA  
HON'BLE MR. JUSTICE A.M. KHANWILKAR

For Petitioner(s) Mr. Vikas singh, Sr. Av.  
Mr. Kumar Kartikay, Adv.  
Ms. Neelam Sharma, Adv.  
Mr. Rajeev Sharma, Adv.  
Ms. Deepika Kalia, Adv.  
Mr. U.P. Singh, Adv.  
Mr. D.K. Devdas, Adv.  
Ms. Udita Singh, AOR

Mr. S. Thnkasivam, Adv.  
Mr. Vivek Singh, Adv.

For Respondent(s) Mr. K.K. Venugopal, AG  
Mr. ANS Nadkarni, ASG  
Ms. Sonal Jain, AOR  
Mr. Arjun Mitra, Adv.  
Ms. Heena Sharma, Adv.  
Mr. Kuldeep Singh, Adv.  
Mr. Ankur Talwar, Adv.  
Mr. Deepak Goel, Adv.  
Mr. Vijay Prakash, Adv.  
Mr. G.S. akker, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Heard Mr. Vikas Singh, learned senior counsel along with  
Mr. D.K. Devdar, and Mr. S. Thankasivam, learned counsel

appearing for the petitioners and Mr. K.K. Venugopal, learned Attorney General for India being assisted by Mr. Ankur Talwar, learned counsel appearing for the Union of India.

Having heard learned counsel for the parties, we are inclined to direct as follows :

- (a) No counselling or admission to the Seats in IIT JEE (Advanced), 2017 shall take place until further orders.
- (b) No High Court shall entertain any writ petition from today concerning the subject matter of this writ petition.

Let the matter be listed on 10.07.2017 along with the connected matters.

A copy of the order passed today be sent to the Registrar General of each of the High Court.

Registrar General of each of the High Court is directed to intimate this Court by 8.7.2017 about the nature of cases pending in relation to IIT JEE (Advanced) Examination, 2017 and the number of petitioners involved therein.

(Gulshan Kumar Arora)  
Court Master

(H.S. Parasher)  
Court Master